

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 261  
TO BE ANSWERED ON 04.02.2020**

**COMPENSATION TO MANUAL SCAVENGERS**

**261. SHRI VISHNU DAYAL RAM:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the reasons for low compensation rates to the families of manual scavengers in States such as Kerala;
- (b) the details of the number of beneficiaries to whom compensation has been paid, State-wise; and
- (c) the details of the quantum of the compensation paid to the beneficiaries, State-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RAMDAS ATHAWALE)**

(a): The compensation rates to the manual scavengers is fixed at the national level at Rs. 40,000 which is to support them in resettlement. In Kerala, 600 manual scavengers have been identified in the National Survey in Kerala, of whom onetime cash assistance of Rs.40,000/- each has been paid to 510 families as per the guidelines of Self Employment Scheme for Rehabilitation of Manual Scavengers.

As regards compensation paid to the families of persons who have died while cleaning sewers or septic tanks compensation of Rs. 10 lakh each has been paid to all the 13 such cases identified in Kerala from 1993 onwards, in accordance with the Supreme Court's directives in its verdict dated 27.03.2014 in Civil Writ Petition No. 583 of 2003 Safai Karamchari Andolan Vs. Union of India and Others.

(b) & (c): State-wise details of manual scavengers identified and onetime cash assistance paid are at **Annexure-I**. State-wise details of the cases of sewerage related deaths and compensation paid as reported by the States to the National Commission of Safai Karamcharis are at **Annexure-II**.

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## Annexure-I

Annexure-I referred in reply to Parts (b) and (c) of Lok Sabha unstarred Question No. 261 for answer on 04.02.2020 regarding Compensation to Manual Scavengers.

S. No.	Name of State/ UT	No. of identified Manual Scavengers	Rehabilitation of manual scavengers upto 13.01.2020 Onetime Cash assistance
1	Andhra Pradesh	2042	1464
2	Assam	2839	688
3	Bihar	131	131
4	Chhattisgarh	3	3
5	Gujarat	108	105
6	Jharkhand	201	108
7	Karnataka	2433	1609
8	Kerala	600	510
9	Madhya Pradesh	598	341
10	Maharashtra	7378	5484
11	Odisha	234	219
12	Punjab	232	219
13	Rajasthan	2923	2375
14	Tamil Nadu	405	384
15	Uttar Pradesh	35308	24663
16	Uttarakhand	6167	1993
17	West Bengal	732	678
	<b>Total</b>	<b>62334</b>	<b>40974</b>

## Annexure-II

Annexure-II referred in reply to Parts (b) and (c) of Lok Sabha unstarred Question No. 261 for answer on 04.02.2020 regarding Compensation to Manual Scavengers.

Information received from States by the National Commission for Safai Karamcharis (NCSK) about number of sewer deaths and compensation as on 15.01.2020.

S No	Name of State/UT	Total Number of sewer death	Status of payment of compensation in terms of Supreme Court Judgment dated 27.03.2014			
			Rs 10 Lac	Less than Rs 10 Lac	No Payment / payment not yet confirmed	Legal heir not traceable
1	Andhra Pradesh	23	12	04	07	0
2	Bihar	12	0	06	06	0
3	Chhatisgarh	01	01	0	0	0
4	Chandigarh	03	03	0	0	0
5	Delhi	89	48	25	16	0
6	Goa	06	0	06	0	0
7	Gujarat	161	55	44	32	30
8	Haryana	73	55	12	06	0
9	Karnataka	78	77	0	0	01
10	Kerala	13	13	0	0	0
11	Maharashtra	32	02	0	30	0
12	Madhya Pradesh	10	07	0	03	0
13	Punjab	36	28	04	04	0
14	Rajasthan	41	06	17	18	0
15	Tamil Nadu	206	190	01	09	06
16	Telangana	06	02	02	02	0
17	Tripura	02	0	02	0	0
18	Uttarakhand	06	01	02	03	0
19	Uttar Pradesh	103	44	35	24	0
20	West Bengal	19	14	1	04	0
	<b>Total</b>	<b>920</b>	<b>558</b>	<b>161</b>	<b>164</b>	<b>37</b>